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#### (c) if so, on what counts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) to (c) There was no separate agenda of the Ministry of Finance during Prime Minister's recent visit to US Matters relating to strengthening of bilateral relations are normally discussed inter-Ministerially before all official visits of the Prime Minister. The Prime Minister's visit has been highly successful and led to an improved appreciation of each others points of view on matters relating to Indo-US economic relations.

## Delay in Telegraphic Transfer of money by SBI

# 7547. SHRI T. VENKATRAM REDDY:

#### DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is  $_{a}$  fact that a Telegraphic Transfer was sent from Nagpur Central Avenue Branch of the State Bank of India for Rs. Fifty Thousand on the 16th May, 1994 to Account No, 140117, State Bank of India, Par liament House Branch;

(b) whether the Parliament House Branch of the Bank had received the said T.T. and a telephone message from Nagpur but did not credit the said amount for five days;

(c) the names of persons on whom responsibility for this act of gross negligence, inefficiency dereliction of duty and mismanagement has been fixed and the action proposed against the errant officers;

(d) what compensation is proposed to be awarded to the concerned Member of Parliament because of the delay on the part of #e bank; and (c) whether such payment of compensation will be deducted from the salaries of the errant officers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) and (b) State Bank of India (SBI) have reported that a telegraphic transfer (TT) for Rs. 50,000 was sent by their Central Avenue (Nagpur) branch on 17T5-94 for credit to the A/c No. 140117 maintained with SBI's Sub-office in Parliament House, New Delhi. The Sub-office of SBI at Parliament House is not authorised to receive telegraphic transfer telegrams which ar coded for safety and security. On receipt Of the TT, the officer incharge immediately contacted telephonically bank's Central Avenue (Nagpur) branch. SBI have further reported that the Central Avende (Nagpur) branch sent another telegram on 18-5-94 to New Delti Main Branch of SBI and telegraphically advised Parliament House Sub-office. With a view to avoid inconvenience to the Hon'ble Member of Parliament, the officer incharge, Parliament louse Sub-office afforded credit of Rs 50,000 to the said account on 20-5-94 even though TT had not reached him by then.

(c) to (e) SBI navel ordered an enquiry into the matter and further action would be taken by them on the basis of the findings. SBI have also stated that they have decided to pay interest for the delayed period as per Reserve Bank of Indian guidelines after valuedating the T.T.

#### Loans by NABARD in Orissa

7548. SHRI BHAGABAN MAJHI: Will the Minister of FINANCE be pleased to state:

(a) whether the NABARD has been giving agricultural loans to farmers;

(b) if so, the total amount of loan advanced by NABARD to different states during the last three years; ana

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(c) the details of the amount of leans advanced by NABARD in different districts of Orissa during the last three year\*, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKAR MURTHY (a) and (b) The National Bank for Agriculture and Rural Development (NABARD) has been providing refinance assistance under 'Schematic lending' to the banks for agriculture and allied activities. Details of refinance disbursed during! the last three years are furnished in Statement-!. (See below)

NABARD also provides refinance asis-tance under 'Non-schematic 'ending' to State Cooperatipve Basks (SCBs) ct5 behalf of their affiliated Central Cooperative Banks (CCBs) mainly for financing

#### Statement I

#### to Question.\* 188

short-term Seasonal Agricultural' Operations (SAO) to Primary Agricultural Cooperative Societies (PACs). Similarly refinance limits are also provided to Regional Rural Banks (RRBs) for the same purpose. The , Statewise position! of credit limits sanctioned to SCBs and RRBs for the above purpose during the last three years are furnished in Statement-III (*Set* below).

(e) The amount of refinance provided (under schematic lending) by NABARD in different districts of Orissa during 1991-92, 1992-93 and 1993-94 is furnished in Statement IV. (See below). The credit limits sanctioned to the DCCBs and RRBs in Orissa during the last three years are furnished in Statement-V and VI. (See below).

The amount of i	refmanlt disbursed	<i>(under xehematic</i>	lending) by NABARL	) to different State
during last 3 years.				

•										(Rs	, in lakhs)
State/U.Ts.									1991-92	1992 <b>-9</b> 3	1 <b>99</b> 3-94
Chandigath .		•		•	····	•	•		6	10	3
New Delhi .					•				156	69	105
Haryana	•	•					•		7857	9\$88	1 2 7 8 8
Himachal Pradesh	•								1000	1109	1576,
Jammu & Kashmir							•		608	704	499
Punjab									10743	12171	14665
Rajasthan									±0361	12852	14193
Arunachal Pradesh				•					237	177	166
Assam		•	•,						2566	2200	2706
Manipur .	•								313	252	20 <b>9</b>
Meghalaya									156	128	215
Mizoram	•						•	•	20	71	155
Nagaland		•							87	114	100
Tripura		ż	<b>.</b> ·		•				624	642	469
Andaman & Nicoba	ur .						•		20	39	71
Bihar	•		•			•		• .	8947	8070	8115

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1									2	3	4
Oris#a .	•	<b>-</b>	<u>÷÷</u>	_ <del>_</del> ,				•	4300	6137	725
Sikkima	•								66	\$4	\$6
West Bengal .	•				•	•			9432	10590	• 10017
Madhya Prad <b>esh</b>	•	•	•						15867	15325	1 <b>38</b> 01
Uttar Pradesh .			• •		• •		۰.		38176	<b>412</b> 24	44679
Dadra & Nagar Hav	reli		٠						29	29	27
Goa Diu & Daman			,			• •			199	307	36
Gujarat		•				•			10068	12613	1687
Maharashtra .			•	•		•		•	24582	272 <b>07</b>	3258
Audhra Pradash	-	•			•		•		21656	26555	33545
Karnataka 🦾 .	•								15264	19880	23561
Keraia						•	•		8456	10387	1254
Poudicherry							• •	• •	10	12 *	18.
Tamil Nadu .				•		•			13642	10\$76	18124
Laksbadweep .									••	4	9

## Statement-II

Limits sanctioned State-wise to State Cooperative Banks under SAO inelu&if OPP NPDP)

							 	 	(Rs. ir	n crore*)
S. No.	Name of th	e Stat	e Co	)-0 <b>p</b> ,	Bank			1991 <b>-9</b> 2	1992-93	1993-94
1.	Andhra Pradesh					4		416.65	460.75	512.54
2.	Assam , ,				•	•		3,00	• ·	2.00
3.	Andaman & Nico	bar				,			- •	
4.	Arunachal Prade	uh .								
5.	Bihar	, ,				•		141.25	173.2 <b>2</b>	137.03
6.	Chandigarh .			•	•	•				
7.	Goa									
8.	Gujarat							182.65	172.90	189.7
9.	Haryana .			• .	•	•		255.85	325.75	418.0
10.	Himachal Pradee								• •	•-
11.	Jammu & Kashn							3.50		••
12.	Karnataka		•				• .	107.87	132.00	161.8

r	2									3	4	5
13,	Kerala .	•	•				•	•	•	80.75	54.11	63.29
14.	Madhya Prade	sh	•	. <b>.</b>	•		•			346.15	366.35	362.40
15.	Maharashtra		•	•		•			•	325.15	300.85	67.70
16.	Manipur .	•			•	•	•	•	•	9.30	••	••
17,	Meghalaya							•		1.00	1.25	1.25
18.	Mizoram		•			•		•	•		1.80	••
19.	Nagaland .	٠	•	٠				•	•		1.00	1.0
20.	New Delhi.		•			•				••	••	· •
21.	Orissa .	•								98.30	107.10	98.7(
22.	Punjab .	4	•	•						178.70	194.80	225.30
23.	Pondicherry				•					2.25		
24.	Rajasthan .				•		•			155.60	179.60	217.4
25.	Tamil Nadu									215.6	238.40	253.0
6.	Tripura .	•	•							1.00	1.00	
7.	Uttar Pradesh			•		•				449.20	523.65	642.90
28.	West Bengal	•	•	•		•	•			84.00	81,46	68.5
			·		·		TOTAL	•	<b></b>	3058.77	3315.99	3452.79

[ RAJYA SABHA ]

to Questions 192

OPP-Oilsseds Production Programme. NPDP-

National Pulses Development Programme. SAO-

Seasonal Agriculture Operation.

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Written Answers

#### Statement-III

Limits sanctioned to RRBs for ST SAO (including OPP)-" All ndia State-wine position.

													(Rs.	in crores)
<b>S.</b> N	ío.	1	Jame	of the	Sta	ite/U.	— Ts.					1991-92	1992-93	1993-94
1.	Andhra	Pr	adesh			•	•	•	••••		•	122.20	124.95	134.60
2.	Assam		•	•	•			•	•			3.57	3.37	3.33
3.	Andama	n	& Ni	cobar	•	•	-	•	٠	•	٠		.,	••
4.	Armach	al	Prade	esh	•			•		•	•	••		••
5.	Bihar		•		•				•	•	٠	.95	1.56	1.1
6.	Chandig	ar	h			•		•	•				••	

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	2								 3	4	5
	Go	•			•				•••	· · · · ·	· -
8.	Guiærst	•							11.53	12.28	14.05
9.	Haty (a)		•					•	4.00	4.45	5.00
10.	Himachal Prades	sh	•	٠	•				0.17	0.23	
11.	Janova & Kashi	<b>v</b> ír		,			-		0.28	0.25	
12.	<b>Ka</b> romaka		,	·		•			68.31	75.06	92.25
13.	Keraa .							•	36.00	41.00	42.00
14.	Madnya Pradesh	1							3.05	3.58	7.32
15.	Maharashtra		,		•				13.54	4.01	2.02
16,	Manipur .				-				••		••
17.	Meghalaya			•					2.05	2.23	5.23
18.	Mizoram .	•	•						0.15	0.25	0.25
19.	Nagaland .	•		•							
20.	New Delhi	•									
21.	Orissa .	•	•			•			31.57	31.97	33.16
22.	Punjao ,								6.90	6.95	6.60
23.	Pndicherry									. •	
24.	Rajasthan		•						1.96	2.46	2.55
25.	Tamil Nadu							,	9.20	11.90	13.00
26.	Tripura .								••		
27.	Uttar Pradesh				•	•			44.91	51.11	64.86
28.	West Bengal	•					•	•	11.32	7.24	6.19
· ·			т	OTAL	•	·			372.66	384.85	433.56

---------sOPP---Oilseeds Productin Programme

SAO-Seasonal Agriculture Operation

ST—Short term

## Statement-IV

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Dls!r.-t-wise details of refinance provided by NABARD under schematic lending during the last 3 years

			-				(Rs.	in lakhs)
Di tricts	 					1991-92	1992-93	1993-94
1. Balasore .			•			421	596	756
2. Botangir .		•				142	421	614
). Dheokanal		•		•	•	205	404	581

T.	2	•							3	4	5
•	-	<b></b>	 			<b>.</b>		-			
4.	Ganjam .			•	•	•	•		457	537	650
5.	Kalahandi		•						169	232	331
б.	Keohnjhar .				٠	•	•	•	255	282	27
7.	Mayurbhanj								191	332	386
8.	Puri .								605	748	65
9.	Sambalpur.			•					428	769	91
0	Cuttack .								760	<b>9</b> 99	97
11	Koraput .								333	460	56
2	Phulbani .		•		•				116	115	19
3	Sundergarh								217	242	363
			 -, <b>-</b>			TAL :			4299	6137	725

Statement-V

Credit Limits sanctioned to OSCB on behalf of CBCs in Orissa for financing Seasonal Agrcultural Operations.

(Amt- in lakhs of Rs.)

	o. Name of							1991 <b>-92</b>		1993-94
	Angul .			•	•	•		100	 480	455
2.	Aska .							525	540	200
3.	Balasore							825	1050	1030
4·	Banki .		•	-				380	592	300
5.	Berhampur	•		•			-	750	760	350
6.	<b>Bhawanipa</b> tna							270	220	425
7	Balangir .	•						410	412	610
8.	Boadh .						,	190	184	90
9.	Cuttack		• .					940	1510	1530
10,	Keonjhar .	·						200	200	150
11.	Koraput .			•			-	620	570	550
12.	Khurda ,							300	310	250
13.	Mayurbhanj	•						295	260	260
14.	Nayagarh .			•		•		840	750	400
15.	Sambalpur							1400	1422	1550

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z	2								<b>.</b>	3	-1	5
	Sandergarh Puri		•	 · · ·		· ·	•	•	•	190 430	219 440	350 40 <b>0</b>
		TOTAL					<b>-</b>			9030	9910	8900
λ <u>5 1</u>	na o etge o	(G)7&		spara)t	ies	;				\$00	800	970
										9830	10710	9870

## Short Term Agricultural Opsrastomenditlimit.nationalJto rem ' •' / rural Sinks in Orissa State

(Rs in Lac:)

Sr <sup>.</sup> No.		!	Name	of the	RRB								93-94
1.	P jri	,		,	,	···· -•·					351	354	4.)3
2.	Cuttack										523	23)	580
3.	Koraput										600	1:43	703
4.	Bolang <sup>1</sup> r				•	•					800	300	800
5	Kalahandi										185	135	235
6.	<b>B</b> utarani						,	•		•	100	<b>(0)</b>	109
7	Rishikuly										200	203	200
8	Balasore	•									150	175	173
9.	Dhenkana	1;	-	•		•		٠	,		140	155	215
				1	OTAL					<b>-</b> -	3157	3197	

## Loans to fanners by NABARD in Tamil Nadu and Rajasthan

7549. SHRI S. AUSTIN: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans disbursed under various categories to formers in' Tamil Nadu through NABARD during each of the last three years seperately;

(b) the number of farmers benefited by the advance of crop loans during this period;

(c) the progress with regard to recovery of above loans.

(d) the measures being taken by Government to implement NABARD\*\* activities more effectively; and

(e) the schemes being formulated by NABARD in Rajasthan and the amount earmarked tberefor7